

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : CA/2/IB/2017
PETITION NUMBER : CP/507/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : FL SMIDTH PVT LTD
SHAH BROTHERS ISPAT PVT LTD
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

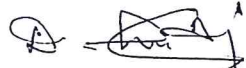
1. T RAVICHANDRAN

For Applicant
Advocate, Orbit Law Services



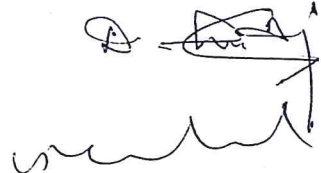
2. D. ELAVARASI

" " "



3. V MATHIASH
P.C.S.

R.P. for
Demand.



ORDER

Counsel for the Applicant present. Resolution Professional (RP) for Corporate Debtor present. RP submitted that the efforts have been made to settle the dispute for which time is required. However, the Applicant submitted that in case the settlement is not possible between the parties, the matter may be taken up for final arguments. RP is directed to take steps for settlement, failing which he is directed to file the reply and the matter will be taken up for arguments on the next date of hearing. Put up on **06.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)